

HIGH COURT OF UTTARAKHAND, NAINITAL

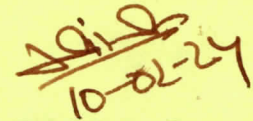
OFFICE MEMORANDUM

No. ²⁵...../IT/MACT Claim Calculator/UHC/2024, Date: ¹²10/04/2024.

In pursuance of meeting chaired by Hon'ble Chief Justice in presence of all the Hon'ble Companion Judges and attended by stakeholders on 03.04.2024 for expeditious disposal of MACT cases, in cases, where appeals are filed disputing the quantum of Compensation by the Claimants, an auto-calculator is designed on the parameters mentioned in the judgment of Hon'ble Apex Court in **Sarla Verma** and **Pranay Sethi** is to be made available on the Official website of the High Court.

In this regard, a Data Sheet is provided in the Official website of the Hon'ble Court under Module- **IMPORTANT DOWNLOADS** for convenience of Stakeholders wherein requisite data may be filled by Insurance Companies/Parties/Ld. Advocates for tentative compensation calculations. The Abstract may be uploaded in the website after calculation in due course.

By Order of the Court



Registrar General

No. ¹⁹⁸⁹...../IT/MACT Claim Calculator/UHC/2023, Date: ¹²10/04/2024.

Copy for information and necessary action to:-

1. All the Registrars/Secretary, HCLSC.
2. President/Secretary, High Court BAR Assassination.
3. Member Secretary, State Legal Services Authority, ADR Building, High Court Campus, Nainital with the request to inform all the Insurance Companies.
4. All the Deputy Registrar /Assistant Registrar/Section Officers of the Court.
5. Deputy Registrar (Judicial) for mention the note in the Cause list.
6. Assistant Registrar (IT) for uploading on website.
7. OIC-NIC.

Registrar (Judicial)